

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A.No. 447 of 2014 & Appeal No. 277 of 2013

Dated : 5th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Sabir Kumar

Counsel for the Respondent(s) : Mr. C.K. Rai

ORDER

Learned counsel appearing for the applicant seeks permission to withdraw the application as he wants to adopt appropriate remedy. The applicant will be at liberty to adopt appropriate remedy if in law it is available to him. The application is disposed of as withdrawn.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

rkt/vg